

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-156-2020

Martina Fernandes

..... Petitioner

V e r s u s

Rajankant Vrjaynath Keni Robollo
(Deceased)

Through legal heirs and anr.

..... Respondents.

Adv. Ms. S. Patil for the Applicant.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 22nd December, 2020.****ORDER:**

The petitioner's counsel seeks time.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-